

(b) if so, the reasons for this increase?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Yes Sir

(b) The distance for charge on this section has been inflated by 100% as the construction of the line was financially justified only with such an inflation.

Tube-Wells

***309. Shri Shree Narayan Das:** Will the Minister of Food and Agriculture be pleased to lay a statement showing:

(a) the number of tube-wells constructed so far since 1950 for irrigational purposes in different States; and

(b) the number of such tube-wells in different States which have been sanctioned during the same period but not completely constructed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix II, annexure No. 34.]

Project Engineers

***310. Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that there has been a general complaint in the past that engineers engaged in one project drift to another project resulting in dislocation of work; and

(b) if so, steps taken to rectify the complaint?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Complaints were received from the Damodar Valley Corporation.

(b) Instructions were issued to the State Governments and other Government undertakings that no applications for appointment should be entertained without a clearance certificate from the existing employers.

Medicinal Herbs

***311. Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Forest Research Institute, Dehra Dun, has made any survey of the Himachal Pradesh and Kangra Hills for medicinal herbs; and

(b) if so, the results thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Forest Research Institute has not carried out any survey of Himachal Pradesh but samples of Artemisia and Ephedra found in that region have been collected for analysis. A survey of Lahoul Valley of Kangra District was carried out in 1950 in connection with Santonin-yielding Artemisia.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 35.]

गंगा का पुल

***३१२. श्री रघुनथ सिंह :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) मोकामा पर गंगा के पुल के बनाने के काम में अब तक कितनी प्रगति हुई है, और

(ख) यह पुल कब तक बन कर तैयार हो जायेगा ?

रेलवे उपमंत्री (श्री डा हनुवन्त ला) :
(क) कुल मिलाकर ५३.५ फीसदी काम हो चुका है। सभा पटल पर एक बयान रखा गया है जिसमें काम की प्रगति की तफसील दी गई है। [बेसिधे परिशिष्ट २, अनुबन्ध संख्या ३६]

(ख) दिसम्बर, १९५६ के अन्त तक पूरा होने की प्राप्ति है।

Medical Colleges in the States

***313. Pandit M. B. Bhargava:** Will the Minister of Health be pleased to lay a statement showing:

(a) the number of places where medical colleges in the various States are existing at present;

(b) the number and places where it is proposed to open new medical colleges during the Second Five Year Plan in the various States;

(c) the basis for determining the location of new medical colleges;

(d) whether the decision about location of new medical colleges will be taken by the Central Government or the State Government; and

(e) whether Ajmer is included in the list for location of one of the new medical colleges during the Second Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) to (e). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 37.]

Theft of Copper Wire

*314. **Shri S. C. Samanta:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there were more copper wire thefts in West Bengal and Bihar during 1956-57;

(b) if so, in how many cases serious dislocations of traffic were caused;

(c) whether some culprits have been found out and dealt with;

(d) the loss in circuit hours of Trunk Telephone and Telegraph services during the period; and

(e) whether any new steps are contemplated to cope with the situation?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) In almost every case.

(c) 4 persons in West Bengal Circle and 3 in Bihar Circle were convicted during 1956-57.

(d) Due to incidents in West Bengal Circle, roughly 65,289 telephone cir-

cuit hours and 2,51,156 telegraph circuit hours have been lost during 1956-57. Corresponding figures for Bihar are 59,145 and 2,36,580.

(e) Yes: Certain measures in collaboration with the State Police authorities have been worked out and are being implemented.

Social Security Scheme for Seamen

*316. **Shri T. B. Vittal Rao:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 365 on the 23rd November, 1956 and state:

(a) whether the Special Sub-Committee of the National Welfare Board for Sea-farers have submitted their report about the scheme for Social Security for seamen; and

(b) if so, when the same is likely to be enforced?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir, not yet.

(b) Does not arise.

Contributory Health Service Scheme

*317. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to state:

(a) when a review of the Contributory Health Service Scheme is due; and

(b) whether the Central Government have taken note of the suggestions and implications of the views expressed in the Lok Sabha on various occasions since the inauguration of the scheme particularly regarding the element of compulsion involved therein?

The Minister of Health (Shri Karmarkar): (a) The Contributory Health Service Scheme was to be reviewed after a period of two years